

**F.No.01(01)/Roster/CESTAT/2017**  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block-2, R.K. Puram, New Delhi - 66**

Dated: 13.12.2017

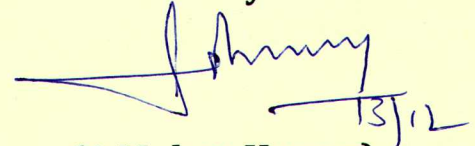
**ORDER NO. 172 of 2017**

Hon'ble President is pleased to partially modify the sitting notified vide **order no. 167/2017 for CESTAT Mumbai** to the extent indicated below :-

**On 14.12.2017 at 2.30 p.m.** Hon'ble Shri D.N. Panda, Member (J) and Hon'ble Shri C.J. Mathew, Member (T) will hear the following ROM application :

C/ROM/92218/2017

**By Order**



**(A.Mohan Kumar)**  
**Registrar**

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SPS to Hon'ble President/Hon'ble Members/P.A. Registrar/ Dy.Registrar/ Asstt.Registrar /Bar Association/CDR/SDRs /Notice Board/ Website/Guard File/Office Copy.

  
**Dy. Registrar**